

RESUMÉ OF WORK DONE BY LOK SABHA

(ELEVENTH LOK SABHA—SECOND SESSION)

10th July to 13th September, 1996



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

November, 1996/Kartika, 1918 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Eleventh Lok Sabha during the Second Session i.e. from 10th July to 13th September, 1996.

NEW DELHI;
November, 1996

Kartika, 1918 (Saka)

S. GOPALAN,
Secretary-General.

CONTENTS

	PAGE
1. DURATION OF SESSION	1
2. ADJOURNMENT MOTION	2
3. BILLS	
(i) Government Bills	3
(ii) Bills referred to Standing Committees	10
(iii) Private Members Bills	11
4. CALLING ATTENTION	19
5. COMMITTEES	
(i) Financial Committees	20
(ii) Standing Committees	20
(iii) Committees other than Financial and Standing Committees	21
6. DIVISIONS	23
7. FINANCIAL BUSINESS	
(i) Railway Budget	24
(ii) General Budget	24
(iii) Budget in respect of State of Jammu and Kashmir	27
(iv) Budget in respect of State of Uttar Pradesh	27
8. MOTIONS	
(i) Motions for election of Deputy Speaker	28
(ii) Motions under Rules 191 and 342	29
(iii) Motions under Rule 388 for suspension of Rules ..	30
9. OBITUARY REFERENCES	31
10. PANEL OF CHAIRMEN	32
11. PAPERS LAID ON THE TABLE	33
12. PETITIONS	34
13. PRIVILEGE MATTERS	35

	PAGE
14. QUESTIONS	
(i) Starred.....	36
(ii) Short Notice.....	36
(iii) Unstarred	36
(iv) Half-an-Hour Discussions arising out of answers to question	36
15. RESIGNATION BY MEMBERS	37
16. RESOLUTIONS	
(i) Government Resolutions	38
(ii) Statutory Resolutions.....	39
(iii) Private Members Resolutions.....	42
17. SHORT DURATION DISCUSSIONS (RULE 193)	43
18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN/ANNOUNCEMENTS/ OBSERVATIONS/REFERENCES	45
19. STATEMENTS	
(i) Statements made/laid by Ministers under Rule 372.....	46
(ii) Matters under Rule 377 Position regarding receipt of replies from Ministers concerned (as on 13.11.1996).....	48
(iii) Statement showing time spent on disorderly scenes/interruptions in the House during Second Session, Eleventh Lok Sabha.....*	49
(iv) Statement indicating matters raised after Question Hour and before taking up the listed business and time taken thereon.	50
20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS.....	52

1. DURATION OF SESSION

Date of Commencement	@10 July, 1996
Date of Adjournment sine die	*13 September 1996**
Date of Prorogation	19.9.1996
Total Number of days of Session	66 days
Number of actual sittings	30 days
Number of Hours of sittings	205 hours and 53 minutes

@ The first sitting commenced with the playing of National Anthem.

*** The last sitting ended with the playing of National Song.**

**** The House was adjourned on 2 August, 1996 to meet again on 26 August, 1996.**

2. ADJOURNMENT MOTION (Brought Before the House)

Subject	Name of Members who had tabled notices	Date on which brought before the house	Time taken H. M.	Remarks
1. The serious situation arising out of the recent steep hike in the administered prices of petrol, diesel and other petroleum products.	Shri Atal Bihari Vajpayee Shri Thawar Chand Gehlot (Two notices) Shri Jaswant Singh Shri S. Bangarappa Dr. Girija Vyas Shri George Fernandes Kum. Mamata Banerjee Shri Gangacharan Rajput	10.7.1998 (Wednesday)	2 34	After hearing members of various parties and Groups, the Speaker withheld his consent to the motion.
2. Difficulties caused to the common citizen by the unprecendented hike of around 30% in cooking gas prices, 25% in petrol prices and similar price hikes in other petroleum products on the eve of the budget session, thus denigrating the Parliament.	Shri Jaswant Singh Dr. Girija Vyas	11.7.1998 (Thursday)	1 04	-do-
3. Regarding failure of the Government in providing relief to Amarnath Pilgrims.	Shri Jaswant Singh Shri Madan Prasad Jaiswal Shri Ram Naik Shri Satya Pal Jain Shri Atal Bihari Vajpayee Prof. Chamanlal Gupta	27.8.1998 (Tuesday)	0 31	-do-

3. BILLS

(i) GOVERNMENT BILLS

Sl. No.	Title of the Bill	Date of Introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of Amendments tabled	No. of Amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
*1.	The Depositories Bill, 1996	11.7.96	—	16.7.96 (Consideration and passing)	1 48	7	—	Passed
@2.	The Supreme Court and High Court Judges (Conditions of Service) Amendment Bill, 1996	11.7.96	—	16.7.96 17.7.96 18.7.96 19.7.96 (Consideration and passing)	5 40	14	—	Passed
£3.	The Representation of the People (Amendment) Bill, 1996	11.7.96	—	26.7.96 10.9.96 (Consideration and passing)	0 29 1 21	7	2	Debate adjourned Passed, as amended

*The motion for Consideration of the Bill was discussed together with the Statutory Resolution Seeking disapproval of the Depositories (Third) ordinance 1996 (No. 28 of 1996)

@The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Supreme Court and High Court Judges (Conditions of Services) Amendment Third Ordinance 1996 (No. 29 of 1996).

£The Short title of the Bill was changed to the Representation of the People (Second Amendment) Bill, 1996 through an amendment to clause 1.

1	2	3	4	5	6	7	8	9
					H	M		
*4.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1996	12.7.96	—	2.8.96 (Motion for reference of the Bill to a Select Committee)	0 27	-7	0	Motion for reference of the Bill to a Select Committee with instructions to report by last day of the first week of Winter Session, adopted.
@5.	The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Bill, 1996	15.7.96	—	22.7.96 23.7.96 24.7.96 1.8.96 (Consideration and passing)	6 28	75	8	Passed, as amended
@6.	The Building and Other Construction Workers Welfare Cess Bill, 1996	15.7.95	—			18	3	Passed, as amended

- * The motion for reference of the Bill to a Select Committee was discussed together with the Statutory Resolution seeking disapproval of the Constitution (Scheduled Tribes) Order (Amendment) Ordinance, 1996 (No. 30 of 1996).
- @ The Motions for consideration of both the Bills were discussed together with Statutory Resolutions seeking disapproval of the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Third Ordinance, 1996 (No. 25 of 1996) and the Building and Other Construction Workers Welfare Cess Third Ordinance, 1996 (No. 26 of 1996).

1	2	3	4	5	6	7	8	9
					H M			
£7.	The Coal Mines Provident Fund and Miscellaneous Provisions (Amendment) Bill, 1996	15.7.96	—	24.7.96 (Consideration and Passing)	1 25	5	—	Passed
8.	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1996	22.7.96	—	26.7.96 (Consideration and Passing)	1 21	2	—	Passed
9.	The Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1996	22.7.96	—	26.7.96 (Consideration and Passing)	1 19	2	—	Passed
10.	The Finance (No. 2) Bill, 1996	22.7.96	—	11.9.96 12.9.96 (Consideration and Passing)	2 50	58	22	Passed

51

£ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Coal Mines Provident Fund and Miscellaneous Provisions (Amendment) Third Ordinance, 1996 (No. 22 of 1996).

1	2	3	4	5	6	7	8	9
					H M			
£11.	The Arbitration and Conciliation Bill, 1996, as passed by Rajya Sabha	—	23.7.96	1.8.96 2.8.96 (Consideration and Passing)	5 09	2	—	Passed
*12.	The Industrial Disputes (Amendment) Bill, 1996, as passed by Rajya Sabha	—	23.7.96	31.7.96 1.8.96 (Consideration and Passing)	1 31	—	—	Passed
13.	The Telecom Regulatory Authority of India Bill, 1996	23.7.96	—	—	—	1	—	Pending
14.	The Constitution (Eightieth Amendment) Bill, 1996 (Amendment to articles 81, 82 and 170)	25.7.96	—	—	—	2	—	Pending
@15.	The Representation of the people (Second Amendment) Bill, 1996	25.7.96	—	26.7.96 30.7.96 (Consideration and passing)	4 57	85	3	Passed, as amended

* The motion for Consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Industrial Disputes (Amendment) (Third) ordinance 1996 (No. 23 of 1996)

£ The motion for Consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Arbitration and Conciliation (Third) Ordinance, 1996 (No. 27 of 1996).

@ The short title of the Bill was changed to the Representation of the People (Amendment) Bill, 1996, through an amendment to clause 1.

1	2	3	4	5	6	7	8	9
					H	M		
16.	The Appropriation (Vote on Account) No 2 Bill, 1996	26.7.96	—	26.7.96 (Consideration and passing)	0	02	—	Passed
17.	The Appropriation (No. 2) Bill, 1996	26.7.96	—	26.7.96 (Consideration and passing)	0	02	—	Passed
18.	The Appropriation (Railways) No. 3 Bill, 1996	30.7.96	—	30.7.96 (Consideration and passing)	0	03	—	Passed
@19.	The Employees' Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1996, as passed by Rajya Sabha	—	1.8.96	2.8.96 (Consideration and passing)	3	11	12	Passed
20.	The Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1996, as passed by Rajya Sabha	—	2.8.96	12.9.96 (Consideration and passing)	0	02	2	Passed
21.	The Appropriation (No. 3) Bill, 1996	9.9.96	—	9.9.96 (Consideration and passing)	0	14	—	Passed

@ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of Employees' Provident Funds and Miscellaneous Provisions (Amendment) Third Ordinance, 1996 (No. 24 of 1996).

1	2	3	4	5	6	7	8	9
					H M			
22.	The Jammu and Kashmir Appropriation (No 2) Bill, 1996	11.9.96	—	11.9.96 (Consideration and passing) 12.9.96	0 02	—	—	Passed
23.	The Constitution (Eighty-first Amendment) Bill, 1996, (insertion of new articles 330A and 332A)	12.9.96	—	13.9.96 (Consideration and reference of Bill to Joint Committee)	4 31	5	—	The House authorised the Speaker to refer the Bill to a Joint Committee in consultation with the Chairman, Rajya Sabha with the instructions that the Joint Committee should present their report by the last day of the first week of the Winter Session. The Bill was referred to the Joint Committee and intimation thereof was published in Bulletin Part II, dated 7.10.96 vide para No. 504.
24.	The Uttar Pradesh Appropriation (Vote on Account) No. 2 Bill, 1996	12.9.96	—	12.9.96 (Consideration and passing)	0 02	—	—	Passed
25.	The Lokpal Bill, 1996	13.9.96	—	—	—	—	—	Pending

SUMMARY

1. Bills pending at the end of the last session	Nil
2. Bills introduced	21
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and laid on the Table	4
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	20
8. Bills Negatived	Nil
9. Bills withdrawn	Nil
10. Bills part discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	1
13. Bills referred to Joint Committee	1
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committee by Chairman/ Speaker	4
18. Bills reported by Standing Committee	Nil
19. Bills pending at the end of the Second Session of Eleventh Lok Sabha <i>vide</i> para No. 487 of Lok Sabha Bulletin-Part II dated 26-9-1996	5

(ii) Bills referred to the Standing Committees and Presentation/Laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/ Date of Reference	Date of Presentation/ Laying of the Report	Remark
1	2	3	4	5	6	7
1.	The Telecom Regulatory Authority of India Bill, 1996	23.7.96 (L.S.)	Speaker	Communi- cations (25.8.96)	—	Pending with Committee
2.	The Lokpal Bill, 1996	13.9.96 (L.S.)	Chairman	Home Affairs (24.9.96)	—	-do-
3.	The Participation of Workers in Management Bill, 1990	25.8.90 (R.S.)	Speaker	Labour and Welfare (28.9.96)	—	-do-
4.	The National Co-operative Development Corporation (Amendment) Bill, 1995	25.8.95 (R.S.)	Speaker	Agriculture (28.9.96)	—	-do-

(III) PRIVATE MEMBERS' BILLS

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Private Investigators Bill, 1996 by Shri Amar Pal Singh, M.P.	19-7-1996	—	—	—	—	—	Pending
2.	The Criminal Laws (Amendment) Bill, 1996 by Shrimati Geeta Mukherjee, M.P.	19-7-1996	—	—	—	—	—	Pending
3.	The National Population Policy Bill, 1996 by Shri Amar Pal Singh, M.P.	19-7-1996	—	—	—	—	—	Pending
4.	The Armed Forces (Special Powers) Repeal Bill, 1996 by Shri George Fernandes, M.P.	19-7-1996	—	—	—	—	—	Pending
5.	The Constitution (Amendment) Bill, 1996 (Amendment of article 312) by Shri George Fernandes, M.P.	19-7-1996	—	—	—	—	—	Pending
6.	The Right to Work Bill, 1996 by Shri George Fernandes, M.P.	19-7-1996	—	—	—	—	—	Pending
7.	The Constitution (Amendment) Bill, 1996 (Amendment of article 80, etc.) by Shri George Fernandes, M.P.	19-7-1996	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
8.	The Special Educational Facilities (For Children of Parents Living Below Poverty Line) Bill, 1996 by Dr. T. Subbarami Reddy, M.P.	19-7-1996	—	—	—	—	—	Pending
9.	The Compulsory Education Bill, 1996 by Dr. T. Subbarami Reddy, M.P.	19-7-1996	—	2-8-1996 6-9-1996 (Consideration)	2 05	Nil	Nil	Discussion on the motion for consideration not concluded Pending Pending
10.	The Regulating and other Vagabond Street Children (Rehabilitation and Welfare) Bill, 1996 by Dr. T. Subbarami Reddy, M.P.	19-7-1996	—	—	—	—	—	Pending
11.	The Population Control Bill, 1996 by Dr. T. Subbarami Reddy, M.P.	19-7-1996	—	—	—	—	—	Pending
12.	The Constitution (Amendment) Bill, 1996 (Amendment of Eighth Schedule) by Prof. Raza Singh Rawat, M.P.	19-7-1996	—	—	0—18 Minutes taken on Introduction of Bills at St. Nos. 1 to 12	—	—	Pending
13.	The Constitution (Amendment) Bill, 1996 (Amendment of article 269, etc.) by Shri Chittla Basu, M.P.	2-8-1996	—	—	—	—	—	Pending
14.	The Compulsory Education Bill, 1996 by Shri Chittla Basu, M.P.	2-8-1996	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
15.	The Lokpal Bill, 1996 by Shri Chitta Basu, M.P.	2-8-1996	—	—	—	—	—	Pending
16.	The Constitution (Amendment) Bill, 1996 (Amendment of Pramble, etc.) by Shri Chitta Basu, M.P.	2-8-1996	—	—	0-07 minutes taken on introduction of Bills at Sl. Nos. 13 to 16.	—	—	Pending
17.	The Uniform Education Bill, 1996 by Dr. Ramesh Chand Tomar, M.P.	6-9-1996	—	—	—	—	—	Pending
18.	The Declaration of Assets by Ministers Bill, 1996 by Dr. Ramesh Chand Tomar, M.P.	6-9-1996	—	—	—	—	—	Pending
19.	The House of the People (Administration) Bill, 1996 by Shri G.M. Banaiwalla, M.P.	6-9-1996	—	—	—	—	—	Pending
20.	The Constitution (Amendment) Bill, 1996 (Amendment of article 80, etc.) By Shri Atal Bihari Vajpayee, M.P.	6-9-1996	—	—	—	—	—	Pending
21.	The Constitution (Amendment) Bill, 1996 (Amendment of Tenth Schedule) by Shri Ramesh Chennithala, M.P.	6-9-1996	—	—	—	—	—	Pending
22.	The Constitution (Amendment) Bill, 1996 (Amendment of article 19) by Shri Ramesh Chennithala, M.P.	6-9-1996	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
23.	The Protection of Human Rights (Amendment) Bill, 1996 (Amendment of section 2, etc.) by Shri Ramesh Chennithala, M.P.	6-9-1996	—	—	—	—	—	Pending
24.	The Spices and Cash Crops Prices Commission Bill, 1996 by Shri Ramesh Chennithala, M.P.	6-9-1996	—	—	—	—	—	Pending
25.	The Representation of the People (Amendment) Bill, 1996 (Insertion of new section 29B, etc.) by Shri Atal Bihari Vajpayee, M.P.	6-9-1996	—	—	—	—	—	Pending
26.	The Prevention of Influx of Foreign Nationals in the Country Bill, 1996 by Shri Krishan Lal Sharma, M.P.	6-9-1996	—	—	—	—	—	Pending
27.	The Prevention of Insults to National Honour (Amendment) Bill, 1996 (Amendment of section 3) by Shri Krishan Lal Sharma, M.P.	6-9-1996	—	—	—	—	—	Pending
28.	The Constitution (Amendment) Bill, 1996 (Amendment of article 51A) by Shri Krishan Lal Sharma, M.P.	6-9-1996	—	—	—	—	—	Pending
29.	The Constitution (Amendment) Bill, 1996 (Insertion of new article 371HA) by Shri Ganga Charan Rajput, M.P.	6-9-1996	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
30.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1996 by Prof. P.J. Kurien, M.P.	6-9-1996	—	—	—	—	—	Pending
31.	The Sanskrit Language (Compulsory Teaching in Schools) Bill, 1996 by Prof. P.J. Kurien, M.P.	6-9-1996	—	—	—	—	—	Pending
32.	The Indian Citizens Abroad (Voting Right at Elections) Bill, 1996 by Prof. P.J. Kurien, M.P.	6-9-1996	—	—	—	—	—	Pending
33.	The Unorganised Labour Welfare Bill, 1996 by Shri Dwaraka Nath Das, M.P.	6-9-1996	—	—	—	—	—	Pending
34.	The Ex-Tea Garden Labour Welfare Bill, 1996 by Shri Dwaraka Nath Das, M.P.	6-9-1996	—	—	—	—	—	Pending
35.	The Constitution (Amendment) Bill, 1996 (Amendment of Preamble, etc.) by Shri Ram Naik, M.P.	6-9-1996	—	—	—	—	—	Pending
36.	The Old Age Pension and Rehabilitation Bill, 1996 by Shri Ram Naik, M.P.	6-9-1996	—	—	—	—	—	Pending
37.	The Public Premises (Eviction of Unauthorized Occupants) Amendment Bill, 1996 (Amendment of section 2) by Shri Ram Naik, M.P.	6-9-1996	—	—	—	—	—	Pending
38.	The Constitution (Amendment) Bill, 1996 (Insertion of new article 16A, etc.) by Shri G.M. Banatwala, M.P.	6-9-1996	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
39.	The Eradication of Unemployment Bill, 1996 by Shri G.M. Banatwalla, M.P.	6-9-1996	—	—	—	—	—	Pending
40.	The Constitution (Amendment) Bill, 1996 (Amendment of article 19) by Shri G.M. Banatwalla, M.P.	6-9-1996	—	—	—	—	—	Pending
41.	The Declaration of Assets by Ministers, Members of Parliament and Civil Servants Bill, 1996 by Shri Bechi Singh Rawat, M.P.	6-9-1996	—	—	—	—	—	Pending
42.	The Destitute Women Welfare Bill, 1996 by Shri Bhagwan Shankar Rawat, M.P.	6-9-1996	—	—	—	—	—	Pending
43.	The High Court at Allahabad (Establishment of a Permanent Bench at Agra) Bill, 1996 by Shri Bhagwan Shankar Rawat, M.P.	6-9-1996	—	—	—	—	—	Pending
44.	The Constitution (Amendment) Bill, 1996 (Omission of article 44 etc.) by Shri Bhagwan Shankar Rawat, M.P.	6-9-1996	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H	M		
45.	The Constitution (Amendment) Bill, 1998 (Insertion of new article 184) by Shri Bhagwan Shantkar Rawat, M.P.	8-9-1998	—	—	—	—	—	Pending
46.	The Lotteries (Prohibition) Bill, 1998 by Shri Vijay Goel, M.P.	8-9-1998	—	—	—	—	—	Pending
47.	The Constitution (Amendment) Bill, 1998 (Insertion of new article 371 HA) by Shri Bachhi Singh Rawat, M.P.	8-9-1998	—	—	0	15	minutes taken on introduction of Bills at St. Nos. 17 to 47.	Pending

SUMMARY

1.	Bills pending at the end of the last Session	NIL
2.	Bills introduced	47
3.	Bills withdrawn	NIL
4.	Bills negatived	NIL
5.	Bills removed from the Register of Pending Bills . . .	NIL
6.	Bills part-discussed.	1
7.	Bills pending at the end of the session <i>vide</i> para No. 488 of Bulletin-Part II, dated 26-9-1996	47

4. CALLING ATTENTION

Subject	Name of Member who called Attention	Name of Minister		Time taken	
		Date when taken up		H.	M.
1. Situation arising out of burning of sugarcane by sugarcane growers and non-payment of their dues by sugar factories and the steps taken by the Government in regard thereto.	Shri Anarpal Singh	Shri Devendra Prasad Yadav		0	53
		18 July, 1996			
2. Situation arising out of closure of a number of Jute mills in the country particularly in West Bengal and non-availability of funds for the purchase of raw jute from the market by the Jute Corporation of India and steps taken by the Government in regard thereto.	Shri P. R. Dasmunsi	Shri R. L. Jalappa		1	04
		6 September, 1996.			

5. COMMITTEES

(I) Financial Committees

Name of Committee	No. of sittings	Duration		Average per cent age of attendance by Members	Study Tours/ Local visits under-taken	Reports Presented		Action taken	Statement
		H.	M.			Original	Action taken		
Committee on Estimates	—	—	—	—	—	—	—	—	—
Committee on Public Undertakings	—	—	—	—	—	—	—	—	—
Committee on Public Accounts	—	—	—	—	—	Financial A Review Presented	Committee to Lok Sabha on 27-8-96	—	—

(II) Standing Committees

Sl. No.	Name of Committee	No. of sittings	Duration		Average age of attendance	Study Tours/ Local Visits Undertaken	Report Presented	Remarks
			H.	M.				
1	2	3	4	5	6	7	8	
1.	Committee on Agriculture	9	15	37	50.7%	—	5	
2.	Committee on Communications	11	18	20	35%	—	3	
3.	Committee on Defence	3	9	45	52.5%	—	1	
4.	Committee on Energy	8	17	30	55%	—	4	
5.	Committee on External Affairs	4	8	45	56.54%	—	1	

1	2	3	4	5	6	7	8
6.	Committee on Finance	4	21 00	39.5%	—	2	
7.	Committee on Food, Civil Supplies and Public Distribution	2	7 00	47.56%	—	2	
8.	Committee on Labour and Welfare	6	15 15	18%	—	2	
9.	Committee on Petroleum and Chemicals	4	9 30	52.31%	—	3	
10.	Committee on Railways	5	12 30	56.8%	—	2	
11.	Committee on Urban and Rural Development	13	30 00	39.53%	—	5	

—

(III) Committees Other than Financial and Standing Committees

Name of Committee	No. of sittings	Duration		Average % age of attendance by Members	Study Tours/ Local Visits Undertaken	Report Presented	Remarks
		H.	M.				
1	2	3	4	5	6	7	
1.	Business Advisory Committee	5	4 00	57.33%	—	—	5
2.	Committee of Privileges	—	—	—	—	—	—
3.	Committee on Absence of Members	—	—	—	—	—	—
4.	Committee on Government Assurances	—	—	—	—	—	—
5.	Committee on Papers Laid on the Table	—	—	—	—	—	—

	1	2	3	4	5	6	7
6. Committee on Petitions		—	—	—	—	—	—
7. Committee on Private Members' Bills and Resolutions		—	—	—	—	—	—
8. Joint Committee on Offices of Profit		—	—	—	—	—	—
9. Committee on the Welfare of Scheduled Castes and Scheduled Tribes		—	—	—	—	—	—
10. Rules Committee		—	—	—	—	—	—
11. House Committee		3	8 00	79.60%	—	—	—
(i) Sub Committee on Accommodation		6	16 00	83%	—	—	—
(ii) Sub Committee on Furnishing		2	4 00	50%	—	—	—
(iii) Sub Committee on Amenities		2	5 25	70%	—	—	—
12. Committee on Subordinate Legislation		—	—	—	—	—	—
13. Joint Committee on Salaries & Allowances of Members of Parliament		—	—	—	—	—	—
14. General Purposes Committee		—	—	—	—	—	—
15. Railway Convention Committee		1	1 00	44.4%	—	—	—
16. Joint Committee to suggest facilities and remuneration for Members of Parliament		—	—	—	—	—	—
17. Joint Committee on Catering in Parliament Complex		—	—	—	—	—	—

6. DIVISIONS

No. of Divisions held	
2	

7. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Time taken
1	2	3	4
H H M			
Budget (Railways) for 1996-97	16.7.1996	(i) Railway Budget 24.7.1996 *General Discussion and £ 25.7.1996 Discussion on Demands for Grants on Account	1 35
Demands for Grants (Railways) for 1996-97		30.7.1996 @ General Discussion @ Discussion and Voting	25 16
Demands for Excess Grants (General) for 1993-94	12.7.1996	(ii) General Budget 26.7.1996 *Discussion and voting on Excess Demands for Grants (Voted with- out discussion)	0 03
Budget (General) for 1996-97	22.7.1996	26.7.1996 *Discussion and voting on De- mands for Grants on Account (voted without discussion) (After the recess) 26.8.1996 } 27.8.1996 } General Discussion 29.8.1996 } 30.8.1996 } 6.9.1996 }	1 31 13 34

*Discussed together.

£ Sitting continued upto 7.17 A.M. on 26.7.1996.

@ As per decision of B.A.C. held on 25.7.1996 instead of Vote on Account, the Demands for Grants of Budget (Railways) for 1996-97 were discussed alongwith General Discussion and voted in full on 30.7.1996.

1	2	3	4
Discussion and voting on Demands for Grants of Ministry/Departments of:—			
(1) Rural Areas and Employment	9.9.1996	3	22
(2) Agriculture			
Guilting of Demands for Grants of Ministries/Departments of:—			
(1) Chemicals and Fertilizers			
(2) Civil Aviation and Tourism			
(3) Civil Supplies, Consumer Affairs and Public Distribution			
(4) Coal			
(5) Commerce			
(6) Communications			
(7) Defence			
(8) Environment and Forests			
(9) External Affairs			
(10) Finance			
(11) Food			
(12) Food Processing Industries	9.9.1996 (At 6.00 P.M.)	0	08
(13) Health and Family Welfare			
(14) Home Affairs			
(15) Human Resource Development			
(16) Industry			

*Taken up together.

1	2	3	4
(17)	Information and Broadcasting		
(18)	Labour		
(19)	Law, Justice and Company Affairs		
(20)	Mines		
(21)	Non-conventional Energy Sources		
(22)	Parliamentary Affairs		
(23)	Personnel, Public Grievances and Pensions		
(24)	Petroleum and Natural Gas		
(25)	Planning & Programme Implementation		
(26)	Power		
(27)	Science and Technology		
(28)	Steel		
(29)	Surface Transport		
(30)	Textiles		
(31)	Urban Affairs and Employment		
(32)	Water Resources		
(33)	Welfare		
(34)	Atomic Energy		
(35)	Electronics		
(36)	Ocean Development		
(37)	Space		
(38)	Rajya Sabha		
(39)	Lok Sabha		
(40)	Secretariat of Vice President		

1	2	3	4		
				H	M
		(iii) Jammu and Kashmir Budget			
Budget (Jammu and Kashmir) for 1996-97	1.8.1996	10.9.1996 @ General Discussion 11.9.1996 @ Discussion and voting on Demands for grants.		2	47
		(iv) Uttar Pradesh Budget			
Budget (Uttar Pradesh for 1996-97)	1.8.1996	12.9.1996 * General Discussion * Discussion and voting on Demands for Grants on Account		1	48

@ Discussed together.

* Discussed together.

8. MOTIONS

(1) Motion for Election of Deputy Speaker

Sl. No.	Brief Subject	Under Rule	Proposer	Secondar	Date of election	Decision of the House
1.	Choosing Shri Suraj Bhan as the Deputy Speaker of Lok Sabha	8	Shri Sharad Pawar	Shri Sontosh Mohan Dev	12.7.1996	Moved and adopted un-animously.
2.	-do-	8	Shri Atal Bihari Vajpayee	Smt. Vijayaraje Scindia	-do-	Moved but not put to vote in view of motion at S. No. 1 having been adopted.
3.	-do-	8	Shri Ram Vilas Paswan	Shri S.R. Balasubramoniyam	-do-	-do-
4.	-do-	8	Dr. Murli Manohar Joshi	Shri Jagmohan	-do-	-do-
5.	-do-	8	Shri Surjeet Singh Barnala	Shri Madhukar Sirpolder	-do-	-do-
6.	-do-	8	Shri George Fernandes	Shri Nitish Kumar	-do-	-do-
7.	-do-	8	Shri Jai Prakash	Shri O.P. Jindal	-do-	-do-
8.	-do-	8	Shri Santosh Kumar Gangwar	Shri Jagat Vir Singh Drona	-do-	-do-
9.	-do-	8	Shri Chandra Shekhar	Shri Pramod Mahajan	-do-	-do-

(II) Motion under Rules 191 and 342

SUMMARY

1. No. of Notices received	— 242
2. No. of Motions admitted	— 37
3. No. of Motions discussed	— Nil
4. No. of Motions remained part—discussed	— Nil
5. Time Taken	— Nil

(III) Motion under Rule 388 for Suspension of Rules

Sl. No.	Subject	Member who moved	Date on which motion discussed	Time taken	Remarks
				H	M
1.	Suspension of the proviso to Rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the Motions for taking into consideration and passing of the Building and Other Construction Workers' Welfare Cess Bill, 1996, in as much as it is dependent upon the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Bill, 1996.	Shri M. Arunachalam	22.7.1996	0	54 Adopted
2.	Suspension of Rule 32 (Question Hour) of the Rules of Procedure and Conduct of Business in Lok Sabha.	Shri Somnath Chatterjee	12.9.1996	0	02 Adopted
3.	Suspension of clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government amendment No. 37 to the Finance (No. 2) Bill, 1996 and that this amendment may be allowed to be moved.	Shri P. Chidambaram	12.9.1996	0	02 Adopted
4.	Suspension of clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government amendment No. 41 to the Finance (No. 2) Bill, 1996 and that this amendment may be allowed to be moved.	Shri P. Chidambaram	12.9.1996	0	02 Adopted

9. OBITUARY REFERENCES

Sl. No.	Name of Member and particulars	Date of death	Date of obituary References	H.	Time taken M.
1.	Shri M. Subha Reddy (Member, Eighth Lok Sabha)	20.6.96			
2.	Shri Yagya Datt Sharma (Member, Fourth & Sixth Lok Sabha)	4.7.96	10.7.96	0	05
3.	Shri Manoj Pandey (Member, Eighth Lok Sabha)	3.7.96			
4.	Shri R. Jeevarathinam (Member, Eighth Lok Sabha)	20.6.96	19.7.96	0	02
5.	Smt. Anura Asaf Ali (Freedom Fighter)	29.7.96	30.7.96	0	03
6.	Shri Karan Singh Yadav (Member, Fifth Lok Sabha)	27.7.96	2.8.96	0	02
7.	Shri C. Srinivasa Rao (Member, Ninth Lok Sabha)	4.7.96 22.8.96	26.8.96	0	04
8.	Victims of Amarnath Yatra Iragedy Shri Nathu Ram Mirdha (Sitting Member of 11th Lok Sabha)	30.8.96	2.9.96	0	22
10.	Shri A.K. Sen (Member, 2nd to 5th, 7th & 8th Lok Sabha)	31.8.96			
11.	Shri Tek Chand (Member, First Lok Sabha)	16.6.96			
12.	Shri F.H. Mohsin (Member, 3rd to 7th Lok Sabha)	3.9.96	13.9.96	0	03

10. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	Shri Basudeb Acharia	13.9.1998
2.	Shri Chitta Basu	
3.	Shri P.C. Chacko	
4.	Shri Nitish Kumar	
5.	Smt. Geeta Mukherjee	
6.	Shri P.M. Sayeed	
7.	Col. Rao Ram Singh	
8.	Prof. Rita Verma	

11. PAPERS LAID ON THE TABLE

(a) By Government	965
(b) By Private Members	NIL

12. PETITIONS

Presented by Members Four

13. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the Member who raised the matter	Date on which matter brought before the House	Time Taken	Decision of Chair/House
1	2	3	4	5	6
1.	Shouting of slogans from the Visitors' Gallery	—	31.7.1996	H.M. 0.03	The Deputy Speaker informed the House that at about 11.55 hours that day, a visitor calling himself Hanasa Dutt Joshi, son of Shri Purnanand Joshi attempted to shout slogans from the Visitors' Gallery. The Security Officers took him into custody immediately and interrogate him. The visitor had made a statement and expressed regrets for his action. On a motion moved by the Minister of Parliamentary Affairs, the House resolved that the said visitor had committed a grave offence and was guilty of the contempt of the House. The House further resolved that he be let off with a stern warning on the rising of the House that day.

14. QUESTIONS

(I) STARRED QUESTIONS

(a) Number of Questions put down in Question Lists for oral answers	600
(b) Number of Questions orally answered	93

(II) SHORT NOTICE QUESTIONS

(a) Number of Questions put down in Short Notice Question List	3
(b) Number of Short Notice Questions orally answered	3*

(III) UNSTARRED QUESTIONS

(a) Number of Questions put down in Question Lists for written answers	5811**
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers	6317

(IV) ALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWERS TO QUESTIONS DURING THE SECOND SESSION OF ELEVENTH LOK SABHA

Brief Subject	Name of Member who got first priority in the ballot to raise the discussion	Date of Discussion	Min./Deptt.	Time Taken	
				Hrs.	Mts.
Length of National Highways in the country	Smt. Sumitra Mahajan	13.9.96	Surface Transport	0	40

* Including two SNOs which were not answered orally, the replies were laid on the Table.

** Including 13 Unstarred Questions deleted/transferred from one Ministry to another.

15. RESIGNATION BY MEMBERS

Name of Member	State	Constituency	Date from which accepted by the Speaker	Remarks
Shri Ajit Singh	Uttar Pradesh	Baghpat	9.9.1996	Announcement was made in the House on 10.9.1996

16. RESOLUTIONS

(i) Government Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
				H M		
1.	That this House do resolve that a parliamentary Committee consisting of twelve Members of this House to be nominated by the Speaker, be appointed to review the rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance vis-a-vis General Finance and to make recommendations thereon.	Shri Ram Vilas Paswan	30.7.1996	0 01	Railways	Adopted
2.	That this House do recommend to the Rajya Sabha to agree to associate six Members from Rajya Sabha with the Parliamentary Committee to review the rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance vis-a-vis the General Finance and to make recommendations thereon, and to communicate the names of the Members to appointed to this House.	Shri Ram Vilas Paswan	30.7.1996	0 01	Railways	Adopted

(ii) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitu-tion/ Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	Approval of the continuance in force of the Proclamation dated 18.7.1990 in respect of Jammu and Kashmir, issued under article 356 of the Constitution by the President for a further period of six months with effect from 18.7.1996.	Article 356	Shri H.D. Deve Gowda	10.7.1996 11.7.1996 12.7.1996	H M 3 16	Home Affairs	Adopted
*2.	Disapproval of the Depositories Third Ordinance, 1996 (Ordinance No. 28 of 1996) promulgated by the President on 21.6.1996.	Article 123	Shri Girdhari Lal Bhargava	16.7.1996	1 43	Finance	Withdrawn
@3.	Disapproval of the 'Supreme Court and High Court Judges (Conditions of Service) Amendment Third Ordinance, 1996 (Ordinance No. 29 of 1996) promulgated by the President on 21.6.1996.	Article 123	Shri Guman Mal Lodha	16.7.1996 17.7.1996 18.7.1996 19.7.1996	5 36	Law and Justice	Withdrawn

*Discussed together with the motion for consideration of the Depositories Bill, 1996.

@Discussed together with the motion for consideration of the Supreme Court and High Court Judges (Conditions of Service) Amendment Bill, 1996.

1	2	3	4	5	6	7	8
					H	M	
*4.	Disapproval of the Building and Other Construction Workers' (Regulation of Employment and Conditions of Service) Third Ordinance, 1996 (Ordinance No. 25 of 1996) promulgated by the President on 20.6.1996.	Article 123	Shri Girdhari Lal Bhargava	22.7.1996 23.7.1996 24.7.1996 25.7.1996 1.8.1996	5	57	Labour Withdrawn
@5.	Disapproval of the Building and Other Construction Workers' Welfare Cess Third Ordinance, 1996 (Ordinance No. 26 of 1996) promulgated by the President on 20.6.1996.	Article 123	Shri Girdhari Lal Bhargava	22.7.1996 23.7.1996 24.7.1996 25.7.1996 1.8.1996			
£6.	Disapproval of the Coal Mines Provident Fund and Miscellaneous Provisions (Amendment) Third Ordinance, 1996 (Ordinance No. 22 of 1996) promulgated by the President on 20.6.1996.	Article 123	Shri Guman Mal Lodha	24.7.1996	1	25	Coal Withdrawn

* Discussed together with the motions for consideration of the Building and Other Construction Workers' (Regulation of Employment and Conditions of Service) Bill, 1996 and the Building and Other Construction Workers' Welfare Cess Bill, 1996.

£ Discussed together with the motion for consideration of the Coal Mines Provident Fund and Miscellaneous Provisions (Amendment) Bill, 1996.

1	2	3	4	5	6	7	8
					H	M	
*7.	Disapproval of the Industrial Disputes (Amendment) Third Ordinance, 1996 (Ordinance No. 23 of 1996) promulgated by the President on 20.6.1996.	Article 123	Shri Prem Singh Chaudhary	31.7.1996 1.8.1996	1	28	Negative
@8.	Disapproval of the Arbitration and Conciliation (Third) Ordinance, 1996 (Ordinance No. 27 of 1996) promulgated by the President on 21.6.1996.	Article 123	Shri Guman Mal Lodha	1.8.1996 2.8.1996	5	06	Withdrawn
£9.	Disapproval of the Employees Provident Funds and Miscellaneous Provisions (Amendment), Third Ordinance, 1996 (Ordinance No. 24 of 1996) promulgated by the President on 20.6.1996.	Article 123	Shri Girdhari Lal Bhargava	2.8.1996	2	43	Negative
\$10.	Disapproval of the Constitution (Scheduled Tribes) Order Amendment, Third Ordinance, 1996 (Ordinance No. 30 of 1996) promulgated by the President on 27.6.1996.	Article 123	Shri Girdhari Lal Bhargava	2.8.1996	0	27	Withdrawn

** Discussed together with the motion for consideration of the Industrial Disputes (Amendment) Bill, 1996, as passed by Raja Sabha.

@ Discussed together with the motion for consideration of the Arbitration and Conciliation Bill, 1996, as passed by Raja Sabha.

£ Discussed together with the motion for consideration of the Employees Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1996, as passed by Raja Sabha.

\$ Discussed together with the motion for reference of the Bill to a Select Committee of the House.

(iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
1.	Unemployment	Shri Prabhu Dayal Katheria	12.7.1996 19.7.1996 30.8.1996 13.9.1996	H 9 M 17	Industry	Discussion not concluded

17. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under Rule	Name of Member who raised the discussion	Date (s) of Discussion	Time taken	Ministry/ Deptt. concerned	Remarks
1	2	3	4	5	6	7	8
					H	M	
1.	Steep pre-budget hike in administered prices of petrol, LPG, diesel and other petroleum products; its repercussion on the economy of the country and hardship to the consumers.	193	Shri Jaswant Singh	11.7.1996 15.7.1996	7	01	Ministry of Petroleum and Natural Gas
2.	Flood situation and natural calamities in the different parts of the country.	193	Prof. Prem Singh Chandumajra	17.7.1996 18.7.1996	3	53	Ministry of Agriculture
3.	Statement made by the Minister of External Affairs in the House on 15 July, 1996 regarding India's position with regard to Comprehensive Test Ban Treaty (CTBT).	193	Lt. Gen. (Retd.) S.P.M. Tripathi	31.7.1996 02.8.1996	3	52	Ministry of External Affairs
4.	Statement made by the Minister of Home Affairs on 27 and 29 August, 1996 regarding loss of lives due to heavy rains and landslides during Amarnath Yatra in Jammu and Kashmir.	193	Shri Sontosh Mohan Dev	29.8.1996 30.8.1996	4	46	Ministry of Home Affairs

**DISCUSSIONS ON MATTERS OF URGENT PUBLIC IMPORTANCE
FOR SHORT DURATION DISCUSSION UNDER RULE 193**

SUMMARY

No. of notices received	—	92		
No. of discussions admitted	—	04		
No. of discussions held	—	04		
No. of discussion remained Part-discussed	—	Nil		
Total time taken	—	19	Hours	32
			minutes.	

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN ANNOUNCEMENT/OBSERVATION/REFERENCES

S.No.	Subject	By whom	Date
1.	Observation regarding propriety of raising the administered prices of petroleum products before the commencement of the Session.	The Speaker	10.7.1996
2.	Announcement regarding appointment of Shri S. Gopalan, as Secretary-General, Lok Sabha. Hon'ble Speaker introduced the new Secretary-General to the House on 15.7.1996.	The Speaker	12.7.1996 15.7.1996
3.	Announcement regarding adjournment of the House at 4 P.M. on 22.7.96 to re-assemble at 5 P.M. for the presentation of the General Budget.	The Speaker	22.7.1996
4.	Announcement regarding suspension of Rule 331G of the Rules of Procedure and Conduct of Business in Lok Sabha in accordance with the recommendation made by BAC to enable the Standing Committees to consider the Demands for Grants of the Ministries concerned during the ensuing recess, as sufficient time was not left to start and complete the General discussion on General Budget.	The Chairman	1.8.1996
5.	Observation on the notice of motion by Shri Ram Naik, M.P., for constituting a Special Committee to enquire into the Conduct of Shri Sukh Ram, M.P.	Speaker	12.9.1996
6.	Formation of a breakaway group representing a faction comprising Sarvashri Chandra Shekhar, Ram Bahadur Singh and Bhaktia Charan Das, MPs which had arisen as a result of split in the Samata Party and showing this faction as Samajwadi Janata Party (Rashtriya) in Lok Sabha.	Speaker	12.9.1996

19. STATEMENTS

(i) Statement made/laid by Ministers under Rule 372

Sl. No.	Brief Subject	Name of Minister	Date	Time taken H. M.
1	2	3	4	5
1.	Reported air crash of a private operated aircraft belonging to Archana Airways at Kandi about 30 kms. south of Bhuntar airport.	Shri C.M. Ibrahim	11.7.96	0 02
2.	Government Business for the week commencing the 15th July, 1996.	Shri Srikanta Kumar Jena	12.7.96	0 01
3.	*Kala-Azar situation in Bihar	Shri Saleem I. Sherwani	15.7.96	0 19
4.	India's position with regard to Comprehensive Test Ban Treaty.	Shri I.K. Gujral	15.7.96	0 10
5.	The incident of massacre of people on 11 July, 1996 in Bhojpur district of Bihar.	Shri Indrajit Gupta	15.7.96	0 05
6.	An air crash involving a plane belonging to Archana airways on 11 July, 1996 near Kulu in Himachal Pradesh.	Shri C.M. Ibrahim	15.7.96	0 06
7.	Interim relief to Central Government employees.	Shri P. Chidambaram	16.7.96	0 02
8.	Incidents of death of pilgrims at Ujjain and Hardwar on 15 July, 1996.	Shri Maqbool Dar	17.7.96	0 08
9.	Government Business for the week commencing the 22nd July, 1996.	Shri Srikanta Kumar Jena	19.7.96	0 01
10.	Incident of massacre of people on 11 July, 1996 in Bhojpur district of Bihar.	Shri Indrajit Gupta	19.7.96	0 12
11.	Calling off of the strike by doctors in All India Institute of Medical Sciences.	Shri Saleem I. Sherwani	23.7.96	0 05
12.	Jammu & Kashmir	Shri H.D. Deve Gowda	23.7.96	0 05
13.	Government business for the week commencing the 30th July, 1996.	Shri Srikanta Kumar Jena	26.7.96	0 01

*Clarificatory questions were asked.

1	2	3	4	5
14.	Reported sale of synthetic milk in the country.	Shri Raghuvans Prasad Singh	31.7.96	0 05
15.	Chinese Nuclear Test and Comprehensive Test Ban Treaty.	Shri I.K. Gujral	31.7.96	0 01
16.	Alleged misbehaviour with Smt. Subhawati Devi, Hon'ble M.P. by the DIG, Gorakhpur (UP) and alleged threat to her life.	Shri Indrajit Gupta	1.8.96	0 17
17.	*Jammu and Kashmir.	Shri H.D. Deve Gowda	2.8.96	0 29
18.	Minimum Support prices for Kharif crops and Raw jute for 1996-97 season.	Shri Chaturanan Mishra	2.8.96	0 01
19.	Detention of 14 Indian girls at Yemen Airport.	@Shri M. Aruna-chalam	2.8.96	0 01
20.	India's position with regard to Comprehensive Test Ban Treaty (CTBT).	Shri I.K. Gujral	26.8.96	0 07
21.	Amarnath Yatra	Shri H.D. Deve Gowda	26.8.96	0 17
22.	Amarnath Yatra	Shri Indrajit Gupta	27.8.96	0 16
23.	Government Business for the week commencing the 2nd September, 1996.	Shri Srikanta Kumar Jena	30.8.96	0 01
24.	Re. changes in Modvat Scheme for Textile fabrics.	Shri P. Chidambaram	3.9.96	0 02
25.	Government business for the week commencing the 9th September, 1996.	Shri Srikanta Kumar Jena	6.9.96	0 01
26.	Attack by the United States on Iraq	Shri I.K. Gujral	6.9.96	0 03
27.	Government's decision to celebrate the Fiftieth Anniversary of India's Independence.	Shri S.R. Bommai	9.9.96	0 09
28.	Comprehensive Test Ban Treaty (CTBT)	Shri I.K. Gujral	11.9.96	0 06
29.	Amarnath Tragedy	Shri Indrajit Gupta	12.9.96	0 05

Clarificatory Questions were asked.

@ Laid on the Table a copy of the statement in Hindi and English versions.

(II) MATTERS UNDER RULE 377

Position regarding receipt of replies from Ministries concerned during Eleventh Lok Sabha as on 13.11.1996

	Total Number of Matters raised	No. of replies sent to Members by Ministers and copies endorsed Secretariat	percentage of replies sent to members by the Minister
First Session (22.5.96 to 12.6.96)	23	16	69.57
Second Session (10.7.96 to 13.9.96)	159	49	30.81

(iii) Statement showing the time spent on disorderly scenes/interruptions in the House during Second Session
—Eleventh Lok Sabha

Date	Time Spent		Remarks
	H.	M.	
10.7.1990	2	01	Interruptions started at 15.59 hrs. and continued upto 16.39 hrs. Lok Sabha adjourned at 16.40 hrs. for the day.
3.9.1996	5	52	Interruptions started at 11 A.M. and continued upto 1113 hrs. Lok Sabha adjourned at 1114 hrs. to meet at 1200 hrs. Interruptions continued and Lok Sabha adjourned at 1204 hrs. to meet at 1400 hrs. Lok Sabha adjourned at 1408 hrs. for the day.
4.9.1996	5	56	Interruptions started at 11 A.M. and continued upto 1102 hrs. Lok Sabha adjourned at 1103 hrs. to meet again at 1200 hrs. Lok Sabha adjourned at 1204 hrs. for the day.

12.109

= 13.49

(iv) Statement indicating matters raised after question hour and before taking up of the Listed Business and Time Taken Thereon during the Second Session, Eleventh Lok Sabha

Date	Number of matters raised	Number of Members who spoke	Time Taken	
			H.	M.
10.7.1996	1	13	0	56
11.7.1996	17	26	1	35
12.7.1996	1	3	0	30
15.7.1996	8	13	1	00
16.7.1996	1	4	0	08
17.7.1996	11	16	1	00
18.7.1996	25	26	1	56
19.7.1996	4	8	0	57
22.7.1996	10	11	0	32
23.7.1996	9	11	0	49
24.7.1996	5	7	0	35
25.7.1996	2	3	0	10
26.7.1996	3	4	0	12
30.7.1996	Nil	Nil		Nil
31.7.1996	9	18	0	56
1.8.1996	4	4	0	10
2.8.1996	25	33	1	29
26.8.1996	3	15	1	23
27.8.1996	3	6	0	56
29.8.1996	8	16	1	00
30.8.1996 to				
4.9.1996	Nil	Nil		Nil
6.9.1996	8	11	0	42
9.9.1996	18	19	1	06
10.9.1996	40	41	1	20
11.9.1996	21	21	0	55
13.9.1996	13	16	0	48
	249	345	21	07

20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE SECOND SESSION OF ELEVENTH LOK SABHA

Business	Time taken	Percentage to the total time taken
	H M	
ADJOURNMENT MOTIONS	4 19 ✓	2.1
BILLS		
(a) Government Bills	39 54 ✓	19.4
(b) Private Members' Bills	2 45 ✓	1.3
BUDGETS		
(a) Railway Budget	26 51 ✓	13.1
(b) General Budget	18 36 ✓	9.0
(c) Budgets in respect of States under President's rule	4 35	2.2
CALLING ATTENTION (Rule 197)	1 57 ✓	1.0
DISCUSSIONS		
(a) Half-an-Hour Discussions (Rule 55)	0 40 ✓	0.3
(b) Short Duration Discussions (Rule 193)	19 32 ✓	9.5
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER QUESTION HOUR	21 07 ✓	10.3
MATTERS UNDER RULE 377	4 11 ✓	2.0
MOTIONS UNDER RULE 388	1 00 ✓	0.5
QUESTIONS	24 06 ✓	11.7
RESOLUTIONS		
(a) Government Resolutions	0 02 ✓	—
(b) Statutory Resolutions	3 16 ✓	1.6
(c) Private Members' Resolutions	9 17 ✓	4.5
STATEMENTS (Rule 372)	3 20	1.6
OTHER MATTERS such as Papers laid on the Table, Obituary References, Question of Privilege, Points of Order, Personal Explanations etc.	20 25 ✓	9.9
TOTAL:	205 53	100.0

*Joint discussion took place on certain Statutory Resolutions [vide Statement No. 16(ii), SI. Nos. 2 to 10] and Motion for Consideration of the connected Government Bills [vide Statement No. 3(i), SI Nos. 1, 2, 4 to 7, 11, 12 and 19]. Time taken on joint discussion has been shown under Government Bills.

CORRIGENDA
RESUME OF WORK DONE BY LOK SABHA
(Eleventh Lok Sabha-Second Session)

<i>Page No.</i>	<i>Column</i>	<i>Line</i>	<i>For</i>	<i>Read</i>
IV (contents)	Item No. 20	Last line from bottom	52	51
4	3	Sl. No. 6	15.7.95	15.7.96
28		2	'Motion'	'Motions'
30		1	-do-	-do-
36		16	'Alf'	'Half'
47		Foot note	Add *before the word 'Clarificatory'	
47	Sl. No. 18	3	'Seasion'	'Season'
48	-	2	'Ministeries'	'Ministries'